

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:840

ANSWERED ON:23.11.2000

CHINESE INTRUSION IN ARUNACHAL PRADESH .

ANADI CHARAN SAHU;GADDE RAMAMOCHAN;GANGASANDRA SIDDAPPA BASAVARAJ;MADHAVRAO SCINDIA;PRAKASH MANI TRIPATHI;RAMDAS ATHAWALE;RUDRAGOUDA PATIL;SONTOSH MOHAN DEV;SUNDER LAL TWARI

Will the Minister of DEFENCE be pleased to state:

- (a) whether he visited North East, to assess the situation on the reported intrusions by the Peoples' Liberation Army in Arunachal Pradesh recently;
- (b) if so, the extent to which the statement made by the Chief Minister of Arunachal Pradesh in this regard was found correct;
- (c) the findings of the visit after consultations with the Chief Minister of the State;
- (d) the details of pending disputes between India and China; and
- (e) the steps being taken to resolve those disputes?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) to (e): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOKSABHA UNSTARRED QUESTION NO. 840 FC 23.11.2000

Raksha Mantri visited Arunachal Pradesh in the last week of October, 2000. The focus of the visit was on the monitoring of the progress of construction of certain roads in Arunachal Pradesh.

2. The resolution of boundary question between India and China is outstanding. The two sides have also differences in the perception of the Line of Actual Control (LAC) in the border areas, including Arunachal Pradesh. Both sides carry out patrolling activities as per their respective perception of the alignment of the LAC. Violations of the LAC are taken up by both sides through diplomatic channels and Border Personnel Meetings/Flag Meetings.

3. The Chinese activities along our Northern borders in Arunachal Pradesh have been routine in nature and the situation along the border is normal. Suitable mechanisms exist at the ground level where the two sides can raise and resolve issues of local nature.

4. The recent statements of the Chief Minister of Arunachal Pradesh on the subject need to be viewed in the above context.

5. India and China have been discussing the boundary question in the framework of India-China Joint Working Group and the India-China Expert Group of Diplomatic and Military Officials. Both sides have reiterated the objective of seeking a fair, reasonable and mutually acceptable settlement of the boundary question through dialogues. Further, the Agreement on Maintenance of Peace and Tranquillity along the LAC in the India-China Border Areas (1993) and the Agreement on Confidence Building Measures in the Military Field along the LAC in the India-China Border Areas (1996) provide an institutional framework for the maintenance of peace and tranquillity in the India-China border areas.